

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4820
TO BE ANSWERED ON 20.03.2026

BASIC INFRASTRUCTURE IN AWCS IN TRIBAL AREAS OF MAHARASHTRA

4820. SHRI BHASKAR MURLIDHAR BHAGARE

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi Centres which are operating without functional toilets and/or safe drinking water facilities in tribal areas of Maharashtra, district-wise;
- (b) whether the Government has conducted a physical verification or third-party audit of basic infrastructure facilities in Anganwadi Centres located in Scheduled Areas and tribal habitations of the State, if so, the details thereof;
- (c) whether delays due to land ownership issues, remoteness of habitations, or lack of maintenance arrangements have affected infrastructure provisioning in tribal Anganwadi Centres, if so, the details thereof; and
- (d) the time-bound corrective measures proposed to ensure that all Anganwadi Centres in tribal regions of Maharashtra have functional toilets and potable drinking water?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

- (a) The district wise number of Anganwadi Centres (AWCs) operational in the State of Maharashtra under Mission Saksham Anganwadi & Poshan 2.0 with functional toilet and drinking water source are available at the link: <https://www.poshantracker.in/statistics>.
- (b) Third-party evaluations and impact assessments of Mission Saksham Anganwadi and Poshan 2.0 was conducted by NITI Aayog in 2020 and also in 2025 and they have found its relevance to be satisfactory for tackling malnutrition in the country.
- (c) and (d) Under Mission Saksham Anganwadi and Poshan 2.0, various steps have been undertaken to improve the infrastructure facilities at Anganwadi Centres (AWCs). During 15th Finance Commission cycle, 50,000 Anganwadi Centres are being constructed @10000 AWCs

per year in convergence with MGNREGS wherein Rs.8.00 Lakh is provided under MGNREGS, Rs.2.00 Lakh under 15th Finance Commission (FC) (or any other untied funds) and Rs.2.00 Lakh by MWCD per AWC shared between Centre and States and UTs in the prescribed cost sharing ratio.

Further, States and UTs have also been advised to continue to tap funds for construction of AWC buildings from various schemes such as Member of Parliament Local Area Development Scheme (MPLADS), Rural Infrastructure Development Fund (RIDF), Finance Commission Grants to Panchayati Raj Institutions, Multi- Sectoral Development Programme (MSDP) of Ministry of Minority Affairs, etc.

Various other initiatives have been undertaken for construction of AWCs under PM JANMAN and Dharti Abha Janjatiye Gram Utkarsh Abhiyan for the targeted development of Tribal population and VVP (Vibrant Village Programme) - Phase I, focusing on Northern border areas.

Also, in order to improve the infrastructure facilities at AWCs various steps have been undertaken by the Ministry that, inter alia, include increasing the funding for drinking water facilities and toilets at Anganwadi Centres from Rs.10,000/- to Rs.17,000/- and Rs.12,000/- to Rs.36,000/- respectively.
